

LISTED ON 10.01.2014
BEFORE COURT NO.
ITEM NO.

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 29792/2013
WITH
PRAYER FOR INTERIM RELIEF

U.O.I. & ORS. ...PETITIONERS
VERSUS
S.P. NAYYAR ... RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 22.11.2013 with office report dated 21.11.2013 when the Court was pleased to pass the following Order:-

"In view of the letter circulated by the learned counsel for respondent, four weeks' time is allowed to file counter affidavit.

Rejoinder Affidavit, if any, be filed within two weeks thereafter."

It is submitted that as directed above counsel appearing for the sole Respondent has on 02.01.2014 filed Counter Affidavit with Annexure R-1 to R-4 and the same has been included in SLP paper books. Counsel for the petitioner has not filed Rejoinder Affidavit, so far.

Service is already complete.

The matter above mentioned is listed before the Hon'ble Court with the Office Report.

DATED THIS THE 6th DAY OF January, 2014.

DEPUTY REGISTRAR

Copy to

1. Mr. B.Krishna Prasad, Advocate
2. Mr. A.K. Gautam, Advocate

DEPUTY REGISTRAR

MKR/P-1